

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

15(ND)2013

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.**

NAME OF THE COMPANY: Sidharth Gupta V/s. Rekha Gupta & Ors.

SECTION 397/398 OF THE COMPANIES ACT, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Ravi Shankar, Advocate for the Respondent

ORDER

The matter being part heard. List the same before the Regular Bench.

Put up on 21st January, 2020.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**